

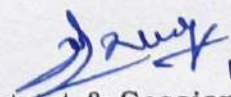
**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 14.07.2021**

MORNING SESSION

<p style="text-align: center;"><u>HEARING</u></p> <p>1. R.A.204/2020</p> <p style="text-align: center;"><u>HEAR ON IA</u></p> <p>2. R.A.225/2020</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>3. A.S.126/2019 4. R.A.275/2020</p> <p style="text-align: center;"><u>SUMMONS</u></p> <p>5. S.C.71/2020 6. S.C.1/2021</p> <p style="text-align: center;"><u>EVIDENCE</u></p> <p>7. S.C.157/2013 8. S.C.121/2016 9. S.C.50/2017 10.S.C.258/2019</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>11. S.C.84/2018 12. S.C.192/2019</p>	<p style="text-align: center;"><u>CALL ON</u></p> <p>13. S.C.136/2021</p> <p style="text-align: center;"><u>CHARGE</u></p> <p>14. Spl.C.103/2016 15. S.C.28/2020 16. S.C.51/2020</p> <p style="text-align: center;"><u>NBW TO ACCUSED</u></p> <p>17. S.C.111/2012 18. S.C.356/2019 19. S.C.48/2020</p> <p style="text-align: center;"><u>FDT</u></p> <p>20. S.C.77/2016 21. S.C.278/2019 22. S.C.130/2020</p> <p style="text-align: center;"><u>FURTHER ARGUMENTS</u></p> <p>23. S.C.245/2013 24. CrI.Misc.1045/2021 25. CrI.Misc.1046/2021</p> <p style="text-align: center;"><u>ORDERS</u></p> <p>26. CrI.Misc.1033/2021</p>
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AFTERNOON SESSION

<p style="text-align: center;"><u>STEPS</u></p> <p>1. M.A.14/2020 2. R.A.153/2020</p> <p style="text-align: center;"><u>APPEARANCE OF PARTY</u></p> <p>3. Misc.57/2020</p> <p style="text-align: center;"><u>NOTICE</u></p> <p>4. Misc.52/2021</p> <p style="text-align: center;"><u>AWAIT NOTICE</u></p> <p>5. R.A.215/2019 6. A.S.168/2019</p> <p style="text-align: center;"><u>COMPLIANCE</u></p> <p>7. Misc.63/2021</p>	<p style="text-align: center;"><u>OBJECTION</u></p> <p>8. R.A.222/2020 9. R.A.226/2020 10.R.A.253/2020 11.R.A.268/2020</p> <p style="text-align: center;"><u>AWAIT NOTICE</u></p> <p>12.CrI.A.5/2020</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>13. Spl.C.235/2021</p>
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13.7.2021
Prl.District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF I ADDITIONAL DISTRICT AND SESSIONS JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU

Cause list dated 14.07.2021

(As per modified SOP dated 08.07.2021

<u>MORNING SESSION</u>	<u>AFTERNOON SESSION</u>
1. P and SC 21/2017	1. M.A. 57/2017
2. I.D. 31/2017	2. LAC 3/2018
3. Ref. 7/2018	3. Misc. 7/2019
4. R.A. 208/2019	4. LAC 19/2019
5. M.A. 107/2011	5. LAC 41/2019
6. R.A. 109/2012	6. LAC 42/2019
7. R.A. 358/2012	7. LAC 47/2019
8. M.A. 8/2018	8. R.A. 160/2020
9. R.A. 124/2018	9. LAC 52/2019
10. R.A. 214/2019	10. R.A. 157/2020
11. LAC 71/2019	11. R.A. 168/2020
12. LAC 72/2019	12. M.A. 119/2020
13. LAC 73/2019	13. R.A. 133/2015
14. LAC 74/2019	14. R.A. 134/2015
15. SC 147/2017	15. Ref. 12/2018
16. SC 291/2018	16. Ref. 13/2018
17. SC 87/2020	17. R.A. 163/2020
18. SC 5/2018	18. IDC 20/2020
19. Spl.C. 551/2018	19. CrI.R.P. 106/2018
20. SC 277/2019	20. CrI.Misc. 1060/2021
21. CrI.Misc. 1052/2021	

I Addl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

**II Addl. District & Sessions Court
Cause List -14.07.2021**

MORNING SESSION

	<u>Evidence</u>
1	Spl. Case 7/2012
2	Spl. Case 68/2013
3	Spl. Case 136/2013
4	Spl. Case 137/2013
5	Spl. Case 141/2013
6	Spl. Case 175/2013
7	Spl. Case 160/2014
8	Spl. Case 37/2015
9	Spl. Case 72/2015
10	Spl. Case 98/2015
11	Spl. Case 10/2017
12	Spl. Case 50/2017
13	Spl. Case 77/2017
14	Spl. Case 85/2017
15	Spl. Case 114/2017
16	Spl. Case 227/2017
17	Spl. Case 36/2018
18	Spl. Case 250/2018
19	Spl. Case 251/2018
20	Spl. Case 426/2018

AFTERNOON SESSION

	<u>Evidence</u>
21	Spl. Case 566/2018
	<u>HBC</u>
22	Spl. Case 208/2019
23	Spl. Case 184/2021
24	Spl. Case 202/2021
25	Spl. Case 223/2021
26	Spl. Case 224/2021
27	Spl. Case 230/2021
28	Spl. Case 244/2021
	<u>FDT</u>
29	Spl. Case 357/2020
30	Spl. Case 393/2020
31	Spl. Case 428/2017
	<u>Hearing</u>
32	Spl. Case 83/2016
33	Spl. Case 234/2017
34	Spl. Case 363/2017
35	Spl. Case 572/2021
36	Spl. Case 579/2021
	<u>For reply</u>
37	Spl. Case 39/2008
	<u>ORDER</u>
38	CrI R P 36/2019
	<u>HBC</u>
39	Spl. Case 412/2017(Obj)
40	Spl. Case 208/2021

II Addl. District & Sessions Judge, BRD

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 14-07-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>EVIDENCE</u></p> <p>1. M.C.24/2020 2. M.C.92/2020 3. M.C.208/2020 4. M.C.227/2020 5. M.C.228/2020 6. M.C.79/2020 7. M.C.62/2020 8. P & SC.51/2020</p> <p><u>CROSS EXAMINATION OF R.W.</u> 9. M.C.135/2020</p> <p align="center"><u>ARGUMENTS</u></p> <p>10. M.A.35/2018 11. R.A.20/2019 12. R.A.103/2019</p>	<p align="center"><u>EVIDENCE</u></p> <p>1. SC.187/2015 2. SC.230/2018 3. SC.211/2019</p> <p align="center"><u>CHARGE</u></p> <p>4. SC.30/2020</p> <p align="center"><u>HBC</u></p> <p>5. SC.349/2019</p> <p align="center"><u>FURTHER ARGUMENTS</u></p> <p>6. CRL.A.22/2019</p> <p align="center"><u>STEPS</u></p> <p>7. CRL.R.P.1/2021 8. CRL.R.P.11/2021</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>HEARING</u></p> <p>13. R.A.19/2019</p> <p align="center"><u>STEPS</u></p> <p>14. R.A.283/2020 15. R.A.19/2021</p> <p><u>APPEARANCE OF PARTY</u> 16. M.C.269/2020</p> <p align="center"><u>NOTICE</u></p> <p>17. M.C.139/2020</p> <p align="center"><u>AWAIT TCR</u></p> <p>18. M.A.3/2019 19. R.A.227/2020 20. R.A.24/2021</p> <p align="center"><u>COMPLIANCE</u></p> <p>21. R.A.68/2021</p> <p align="center"><u>OBJECTIONS</u></p> <p>22. R.A.219/2020</p> <p><u>AWAIT MEDIATION REPORT</u> 23. M.C.114/2020 24. M.C.140/2020</p>	<p align="center"><u>HEARING</u></p> <p>9. CRL.A.15/2021 10. SC.120/2021</p> <p align="center"><u>CHARGE</u></p> <p>11. SC.239/2019</p> <p align="center"><u>OBJECTIONS</u></p> <p>12. CRL.MISC.1061/2021 13. CRL.MISC.1062/2021</p> <p align="center"><u>ORDER</u></p> <p>14. CRL.MISC.1005/2021 15. CRL.MISC.1035/2021 16. CRL.MISC.1039/2021</p>

(Handwritten signature and date)
13/7/2021

(CHENNAPPA GOUDA)
VI Additional District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

**IN THE COURT OF G.S.PRASEELA KUMARI
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 14.07.2021**

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Arguments:</u> 1) M.A. 3/2012 2) R.A. 141/2015 3) R.A. 181/2016 4) A.A. 5/2020 5) A.A. 14/2020</p> <p><u>Further Evidence:</u> 6) M.C. 85/2020</p> <p><u>Evidence:</u> 7) SC 107/2016 8) SC 174/2016 9) SC 72/2012 10) SC 92/2012 11) SC 259/2013 12) SC 112/2014 13) SC 166/2014 14) SC 143/2015 15) SC 163/2015 16) SC 176/2015 17) SC 48/2016 18) SC 140/2019 19) SC 279/2019 20) SC 88/2020</p>	<p><u>Steps:</u> 21) R.A. 121/2020</p> <p><u>RPAD:</u> 22) R.A. 112/2019</p> <p><u>To hear:</u> 23) FDP 8/2015 24) R.A. 145/2018 25) M.C. 187/2020 26) P & SC 49/2020</p> <p><u>Charge:</u> 27) SC 72/2021</p> <p><u>HBC:</u> 28) SC 10/2020 29) SC 149/2020 30) SC 19/2021 31) SC 35/2021 32) SC 90/2021 33) SC 124/2021</p> <p><u>RPAD:</u> 34) CrI.A. 64/2016</p> <p><u>For Enquiry:</u> 35) P & SC 52/2020 36) Misc. 112/2020 37) P & SC 57/2020</p> <p><u>To hear:</u> 38) CrI.Misc. 989/2021 39) CrI.Misc. 988/2021</p> <p><u>Argument:</u> 40) R.A. 89/2015</p> <p><u>Order:</u> 41) R.A. 90/2018</p> <p><u>Objection:</u> 42) CrI.Misc. 1032/2021 43) CrI.Misc. 1048/2021</p>

Sd/-

VII Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT,
BENGALURU RURAL DISTRICT, BENGALURU OF 14.07.2021**

MORNING SESSION

AFTERNOON SESSION

HEARING

AWAIT

OBJECTION

1 EX 8/2019
2 EX 9/2019
3 G&WC 16/2021
4 G&WC 17/2021
5 G&WC 19/2021

11 MVC 220/2014
OFFICE OBJECTION
12 RA 92/2021
13 P&SC 28/2021

1 Crl.M. 993/2021
2 Crl.M. 1044/2021
3 Crl.M. 1053/2021
4 Crl.M. 1064/2021

ORDER

STEPS

EVIDENCE

6 MISC 120/2015

14 SC 55/2018
15 SC 189/2018
16 SC 129/2020

5 Crl.M. 1019/2021
6 Crl.M. 1023/2021
7 Crl.M. 1031/2021
8 Crl.M. 1040/2021

NOTICE

7 MISC 51/2021

ARGUMENTS

EVIDENCE

8 RA 191/2019

17 SC 202/2017
18 CRLA. 17/2021

ARGUMENTS

9 RA 178/2016
10 RA 282/2020

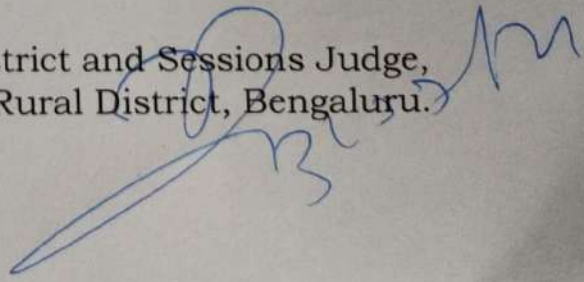
**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 14-07-2021.

<u>Morning Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. P & SC 19/2021	7. CrI.Misc.869/2021
2. G & WC 14/2020	8. Spl.C.205/2020
3. P & SC 21/2021	9. SC 20/2021
4. RA 330/2012	10. Spl.C.95/2021
5. RA 197/2016	11. Spl.C.97/2021
6. MA 14/2017	12. Spl.C.154/2014
	13. SC 63/2019
	14. SC 157/2020
	15. SC 249/2014
	16. C.C.2/2015
	17. Spl.C.9/2019
	18. SC 72/2020
	19. SC 13/2010
	20. PCR 2/2011
<u>Afternoon Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. AS 19/2019	14. CrI.A.156/2018
2. MA 7/2019	15. CrI.A.41/2020
3. RA 72/2016	
4. RA 125/2017	
5. RA 11/2018	
6. RA 77/2019	
7. RA 155/2019	
8. AS 52/2019	
9. RA 210/2019	
10. EX119/2018	
11. RA 211/2019	
12. RA 133/2020	
13. RA 138/2020	

Date : 13-07-2021.
Place : Bengaluru.

IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.



CAUSE LIST OF THE COURT OF SRI BASAVARAJ
CHENGTI
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE
BENGALURU RURAL DISTRICT, BENGALURU
(DEDICATED COMMERCIAL COURT)

MORNING SESSION DATED : 14.07.2021

MORNING SESSION

AFTERNOON SESSION

Sl No.	Case No	Stage	Sl No.	Case No	Stage
1	Com OS 145/2020	Hearing	1	Com OS 205/2020	Steps
2	Com OS 253/2020	Hearing	2	Com OS 208/2020	Steps
3	Com OS 426/2020	Hearing	3	Com OS 243/2020	Steps
4	Com OS 48/2021	Hearing	4	Com OS 5/2021	Steps
5	Com OS 960/2021	Hearing	5	Com OS 16/2021	Steps
6	Com OS 41/2021	Appearance of party	6	Com OS 59/2021	Steps
7	Com OS 15/2021	Evidence	7	Com OS 237/2021	Steps
8	Com OS 38/2021	Evidence	8	Com OS 288/2021	Steps
9	Com OS 231/2021	Evidence	9	Com OS 296/2021	Steps
10	Com OS 361/2021	Evidence	10	Com OS 345/2021	Steps
11	Com OS 423/2021	Evidence	11	Com OS 355/2021	Steps
12	Com OS 601/2021	Evidence	12	Com OS 356/2021	Steps
13	Com OS 666/2021	Evidence	13	Com OS 366/2021	Steps
14	Com AA 5/2021	Arguments	14	Com OS 407/2021	Steps
15	Com OS 833/2021	Arguments	15	Com OS 492/2021	Steps
16	Com AA 11/2021	Arguments	16	Com OS 635/2021	Steps
17	Com OS 941/2021	Arguments	17	Com OS 849/2021	Steps
18	Com OS 93/2020	Compliance	18	Com OS 881/2021	Steps
19	Com OS 253/2021	Compliance	19	Com OS 717/2021	Steps
20	Com OS 123/2020	Objection	20	Com OS 876/2021	Steps
			21	Com OS 112/2021	judgment

X Addl. District and Sessions Judge,
BRD, Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

2. Matters posted for evidence will be taken up through VC, at request of concerned parties/Advocates.

<https://meet.jit.si/10adjrural>

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL

In the Court of T.C. SRIKANTH

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I (SPECIAL COURT FOR TRIAL OF CASES
FILED UNDER POCSO ACT)**

Cause List Dated 14-07-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>Evidence</u>			
1) SPL.C	159/2015		Sri. Naveen
2) SPL.C	43/2016		
3) SPL.C	80/2016		
4) SPL.C	226/2016		
5) SPL.C	54/2017		
6) SPL.C	82/2017		
7) SPL.C	261/2017		
8) SPL.C	290/2017		
9) SPL.C	410/2017		
10) SPL.C	612/2018		A
11) SPL.C	387/2019		A
12) SPL.C	50/2020		A
13) SPL.C	170/2020		A
14) SPL.C	352/2020		A
<u>Charge</u>			
15) SPL.C	267/2019		A
<u>HBC</u>			
16) SPL.C	178/2020		A
17) SPL.C	6/2021		A
<u>FDI</u>			
18) SPL.C	162/2020		A
<u>Nbw to Accused and Notice to sureties</u>			
19) SPL.C	379/2018		A
20) SPL.C	143/2019		A
